

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

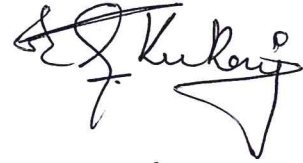
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ANIMESH BISHT
BHARAN A. KUKREJA
BALU G. NAIR
FOR CYRIL AMARCHAND
MANGALDAS.



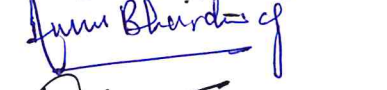

APPLICANT



2. B.C. THIRUVENGADAM
MANIK B.T.
ANNU BHARDWAJ
Mudit Kundkur

ADVOCATE FOR RESPONDENT

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3. P P Hegde

Advocate for
impleading
applicants




P.T.O

Counsel for petitioner is present. Counsel for Respondents is also present.

Heard the counsel for respondent in part.

For continuation, list it on 13.12.2017 at 3.00 p.m.

IA for impleadment is also listed on that day.



MEMBER (T)



MEMBER (J)